

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

**15. IA 211/2022 R-Plan IA 1846/2022 IA 2372/2020 IA
2374/2020 IA 2474/2020 IA 2911/2021 IA 30/2021C.P.
(IB)/193(MB)2019**

CORAM:

**SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 03.04.2024**

**NAME OF THE PARTIES:- Easun- Mr Tap Changes Private
Limited
V/s
Aditya Vidyut Appliances Ltd**

Section: 30 U/s 9 of Insolvency and Bankruptcy Code, 2013

ORDER

Counsel, Mily Ghoshal a/w Ritika Vijan appeared for the Applicant in IA 30 of 2021, IA 2474 of 2020 and IA 2372 of 2020, Counsel, Ajinkya Kurdukar appeared for the Resolution Professional in IA 211 of 2022 and Counsel, Vikramjit Garewal a/w Rupesh Geete appeared for the Applicant in IA 1846 of 2022. List this matter on **17.04.2024**.

Sd/-

**ANIL RAJ CHELLAN
Member (Technical)**

ANKIT

Sd/-

**KULDIP KUMAR KAREER
Member (Judicial)**

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

15A. IA 2251 of 2020 in C.P. (IB)/193(MB)2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

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